

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 109/09/2019C.P./260/69/2019

O.A./260/517/2018NIRAB CHANDRA DAS

-V/S-

PROF. ASHUTOSH SHARMA & ORS. ITEM NO:35 FOR APPLICANTS(S) Adv. : Mr. S.K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. M.R. Mohanty

Notes of The Registry	Order of The Tribunal				
	<p>Heard Ld. Counsels for the applicant and respondents. It is submitted by applicant's counsel that the order of the Tribunal has been complied with by the respondents. Accordingly, the C.P. is dropped. Notices issued are discharged.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <table border="1" data-bbox="523 1178 1421 1269"><tr><td data-bbox="523 1178 980 1248">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="980 1178 1421 1248">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td data-bbox="523 1248 980 1339">kb</td><td data-bbox="980 1248 1421 1339"></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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